

**Customs, Excise & Service Tax Appellate Tribunal,  
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

**Customs Appeal No. 11505 of 2015**

(Arising out of OIA-CCESA-VAD-APP-II--SSP-086-087-2014-15 Dated- 29/01/2015 passed  
Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

**C.C.E & S.T.-Surat-ii**

NEW C.Ex BUILDING...OPP. GANDHI BAUG,  
CHOWK BAZAR, SURAT,  
GUJARAT-395001

**.....Appellant**

*VERSUS*

**Indian Plyfins Ltd**

Block No. 57, Plot No. A/1-2,  
Village-pipodara, Taluka-mangrol,  
SURAT, GUJARAT

**.....Respondent**

**APPEARANCE:**

Shri. Anand Kumar, Superintendent (AR) for the Appellant  
None appeared for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)  
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

DATE OF HEARING: 05.07.2023  
DATE OF DECISION:05.07.2023

The appeal is disposed of. For order, see order of date in Customs  
Appeal No. 11500 of 2015.

**(RAJU)  
MEMBER (TECHNICAL)**

**(SOMESH ARORA)  
MEMBER (JUDICIAL)**